

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/181/KOB/2024 IN IA(IBC)/157/KOB/2023 in CP(IB)/05/KOB/2021
SECTION	REG. 15 (1) (b) IBBI
NAME OF PARTIES	K PARAMESWARAN NAIR (LIQUIDATOR) IN THE MATTER OF SAMSON AND SONS BUILDERS & DEVELOPERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	K PARAMESWARAN NAIR (LIQUIDATOR).
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

O R D E R

IA(IBC)/181/KOB/2024 IN IA(IBC)/157/KOB/2023 in CP(IB)/05/KOB/2021

This is an IA bearing No. 181/KOB/2024 filed by the Liquidator of M/s Samson and Sons Builders and Developers Private Limited under Regulation 15(1)(b) of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 read with Rule 11 of NCLT Rules, 2016 to place on record the 4th Quarterly Progress Report for the quarter ended on 31.03.2024.

Learned Liquidator, Mr. K Parameswaran Nair appears through virtual mode.

The said 4th Quarterly Progress Report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/181/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**